

In The Central Administrative Tribunal  
ALLAHABAD BENCH

:: ORDER - SHEET ::

Application No. .... 538/2000 .... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<p>7.7.2000</p> <p>Hon'ble Mr. S.K.I. Nagvi, JM.</p> <p>Sri R.P. Singh learned counsel for the applicant. Sri A. Sthalekar learned counsel for the respondents has sought for two months further time to <del>apply</del> <sup>copy</sup> with directions issued on 22.5.2000.</p> <p>Only four weeks time is allowed.</p> <p> JM</p> <p>/neelam/</p>